

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 8th February, 2018

No.HC.VII-20/2018/ 979 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Smti Gitali Rabha, Chief Judicial Magistrate, Udalguri (under order of transfer as Deputy Secretary, Assam State Legal Services Authority, Guwahati), as Officer on Special Duty (OSD) in the Gauhati High Court, Guwahati from the date she assumes charge of the said post and she is attached with the Assam State Legal Services Authority, Guwahati until further orders.

Smti Rabha shall draw her salary and other allowances from her present place of posting i.e. Chief Judicial Magistrate, Udalguri.

No.HC.VII-20/2018/ 980 /A. Smti Nilakshi Lahkar, Addl. Chief Judicial Magistrate, Udalguri, will remain in-charge of the Court and Office of the Chief Judicial Magistrate, Udalguri, until further orders.

By Order,
Sd/- Robin Phukan,
REGISTRAR GENERAL

Memo No. HC.VII-20/2018/ 981 - 1003 /A.

Dated 08.02.2018


Copy to:-

- The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
- The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
- The District and Sessions Judge, Udalguri
- The Principal Judge, Family Court, No.I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
- The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
- The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
- The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati
- The Special Judge, Assam, Guwahati
- The Special Judge, CBI & NIA, Assam, Guwahati
- The Member-Secretary, Assam State Legal Services Authority, Guwahati.
- The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara
- The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
- The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati

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- Smti Gitali Rabha, Chief Judicial Magistrate, Udalguri. She shall report to the High Court immediately.
- Smti Nilakshi Lahkar, Addl. Chief Judicial Magistrate, Udalguri
- The Joint Registrar (_____), Gauhati High Court, Guwahati
- The Chief Judicial Magistrate, _____
- The Deputy Registrar (_____), Gauhati High Court, Guwahati
- The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
- The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
- The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
- The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati
- The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


08-02-18
REGISTRAR GENERAL